

[Translation]

Vacancies of Teachers in Schools

3005. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether most of the posts of teachers in secondary and Intermediate Schools in hill districts of Jammu and Kashmir are lying vacant;

(b) if so, whether an ill effect is prevailing on the teaching activities due to posts of teachers lying vacant; and

(c) if so, the steps taken to fill up these vacant posts?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c). The information is being collected and will be laid on the Table of the House.

[English]

Insurance of U.P. Buses

3006. SHRI ILIYAS AZMI : Will the Minister SURFACE TRANSPORT be pleased to state :

(a) whether it is a fact that the buses of U.P. State Road Transport Corporation are exempted from the provisions of Insurance; and

(b) if so, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) Government of Uttar Pradesh have exempted Uttar Pradesh State Road Transport Corporation from Insurance of buses to the extent of Third Party risk in exercise of its powers under Motor Vehicles Act, 1988.

Construction of Jawahar Navodaya Vidyalaya Building at Leh and Kargil

3007. SHRI P. NAMGYAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether land for the construction of Jawahar Navodaya Vidyalaya (JNV) at Leh has been handed over to the JNV authorities;

(b) the total estimated cost involved for completion of the building and amount spent so far;

(c) the present position of construction of building of JNV in Kargil District of Ladakh; and

(d) the time by which the school building is likely to be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir.

(b) The construction of the building for the Navodaya Vidyalaya at Leh has been sanctioned at an estimated cost of Rs.156.88 lakhs. An amount of Rs.28.82 lakhs has already been given as advance to the construction agency.

(c) The construction of building of Jawahar Navodaya Vidyalaya at Kargil has already been sanctioned at an estimated cost of Rs.185.44 lakhs. The construction agency has already been paid an advance of Rs.19.80 lakhs.

(d) Expected time to completion is in 1996.

Kashmir youth in Army

3008. SHRI GULAM RASOOL KAR : Will the Minister of DEFENCE be pleased to state :

(a) whether the youths in Kashmir who are being selected for appointments in the army are asked by authorities to produce certificates from local police;

(b) if so, whether Government are aware of the difficulty faced by the Kashmiri youth in the matter; and

(c) the steps being taken by the Government to remove these difficulties?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (c) Character and antecedents of everyone selected for appointments in the Army, including the youth in Kashmir are verified through civil police after the enrolment. Due to peculiar conditions prevailing in the valley, Jammu & Kashmir Rifles Regiment Training Centre Located in Srinagar is asking for character certificate duly signed by the Station House Officer of the area from candidates seeking enrolment in the Army. No complaints or representation regarding any difficulties being faced by the Kashmiri youth because of this have been received by the Government.

12.00 hrs.

PAPER LAID ON THE TABLE

Annual Report and review of the working of Kalakshetra Foundation, Madras for 1994-95 and statement showing reasons for delay in laying these papers etc.

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Kalakshetra Foundation, Madras, for the year 1994-95.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kalakshetra Foundation, Madras for the year 1994-95 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kalakshetra Foundation, Madras, for the year 1994-95.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- [Placed in the Library. See No. L.T. 322/96]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1994-95 alongwith Audit Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 1994-95.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- [Placed in the Library. See No. LT.- 323/96]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 1993-94.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- [Placed in the Library. See No. LT.-324/96]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 1994-95.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- [Placed in the Library. See No. LT.-325/96]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Centre of Cultural Resources and Training, New Delhi, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 1994-95.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in the Library. See No. LT.-326/96]

Notification under Major Port Trust Act, 1963 etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS
AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):
On behalf of Shri T.G. Venkatraman, I beg to lay on the
Table-

- (1) A copy each of the following Notifications (Hindi and English versions) in the sub-section (4) of section 124 of the Major Port Trusts Act, 1963 :-
- (i) G.S.R. 153(E) published in Gazette of India dated the 29th March, 1996 approving the Madras Port Trust Employees (Classification, Control and Appeal) (Amendment) Regulations, 1996.
- (ii) G.S.R.154(E) published in Gazette of India dated the 29th March, 1996 approving the Cochin Port Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
- (iii) G.S.R.157(E) published in Gazette of India dated the 29th March, 1996 approving the Cochin Port Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
- (iv) G.S.R.158(E) published in Gazette of India dated the 29th March, 1996 approving the Visakhapatnam Port Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
- (v) G.S.R.159(E) published in Gazette of India dated the 29th March, 1996 approving the New Mangalore Port Employees' (Grant of Festival Advance) Amendment Regulations, 1996.
- (vi) G.S.R.160(E) published in Gazette of India dated the 29th March, 1996 approving the Cochin Port Employees' (General Provident Fund) Amendment Regulations, 1996.